

30.01.2004

20.  
MA 209/2004  
OA 464/2003

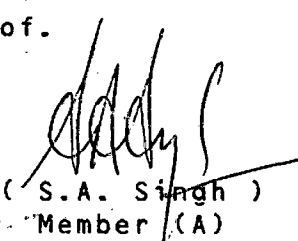
Present: Shri R.V.Sinha for Shri R.N.Singh, counsel  
for applicant in MA 209/2004.


MA-209/2004

Learned counsel for respondents has requested to grant four months' time beyond 29.1.2004 for taking further action in the matter.

Taking the totality of the facts, time is extended by four months beyond 29.1.2004. Applicant should be informed about this order through his counsel by the Registry of this Tribunal.

Subject to aforesaid, MA-209/2004 is disposed of.

  
( S.A. Singh )  
Member (A)

  
( V.S. Aggarwal )  
Chairman

/kdr/